

LOK SABHA

UNSTARRED QUESTION NO. 666

TO BE ANSWERED ON 6th FEBRUARY 2017

DBT FOR KEROSENE

†666. SHRI LAXMI NARAYAN YADAV:
DR. A. SAMPATH:
SHRI ASHOK MAHADEORAO NETE:
SHRI ARJUN LAL MEENA:
SHRI SUMEDHANAND SARSWATI:
SHRI NIHAL CHAND:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government has launched/proposes to launch the Direct Benefit Transfer in Kerosene (DBTK) and if so, the details thereof along with the norms/criteria and number of States covered including quantum of funds transferred under DBTK so far, State/UT-wise;

(b) whether it is mandatory or optional for the State Governments to increase the commission of wholesale kerosene dealers and if so, the details thereof along with the recommendations/circular issued by the Government in this regard and the number of States who have increased the commission of wholesale kerosene dealers, State/UT-wise;

(c) whether the kerosene quota allocated to various States including Madhya Pradesh is sufficient to meet their demand;

(d) if so, the details thereof and the quantum of kerosene quota allocated/ consumed by various States during the last three years and the current year, State/UTwise;

(e) whether there is any proposal to cut the subsidy for fishermen and if so, the details thereof along with the steps taken in this regard, State/UT-wise; and

(f) whether the Government has noticed any shortage of kerosene in backward/rural areas wherein people depend on kerosene for lighting their houses and if so, the details thereof and the steps taken to ensure adequate and regular supply of kerosene in such areas, State/UT-wise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) Jharkhand has become first State in the country to implement DBTK and other States have been requested to join the Scheme. Under the Scheme, PDS Kerosene is being sold at non subsidised price and subsidy, as admissible, is transferred to consumers directly into his/her bank account.

(b) The rates of wholesale Dealer Commission approved by the Central Government serve as guidelines for State/District and local authorities for fixing the retail (consumer) selling price including wholesale dealer commission of kerosene in urban/semi urban and rural areas.

(c) to (f) : Ministry of Petroleum & Natural Gas, Government of India makes Quarterly Allocation of PDS SKO to States / UTs under the Public Distribution System (PDS) on gross basis for the purpose of cooking and illumination only as provided under the SKO Control Order 1993. Further, distribution of the PDS SKO within the State/UT through their PDS network to various categories of ration card holders is the responsibility of the respective State / UT Government. The scale and criteria of PDS Kerosene distribution including for backward/rural areas are also decided by the respective States / UTs. State/UT-wise details of allocation of PDS Kerosene, during the last three years and the current year and upliftment of PDS Kerosene quota during the last three years and the current year are given in **Annexure-I and Annexure-II** respectively.

ANNEXURE-I

STATE-WISE DETAIL OF ALLOCATION OF PDS SKO MADE DURING THE LAST THREE YEARS AND CURRENT YEAR

	NAME OF STATES/UTS	2016-17	2015-16	2014-15	2013-14
1	A & N ISLANDS	5160	5772	6408	6912
2	ANDHRA PRADESH	225696	266676	320580	465996
3	ARUNACHAL PRADESH	9288	10320	11460	11479
4	ASSAM	289248	321372	327924	327966
5	BIHAR	710736	796704	812964	814068
6	CHANDIGARH	0	2988	3324	3528
7	CHATTISGARH	135384	172272	175788	180072
8	D&N HAVELI	1656	1836	2040	2280
9	DAMAND AND DIU	756	828	876	876
10	DELHI	0	0	0	53424
11	GOA	4620	5136	5244	5244
12	GUJARAT	493008	657336	670752	673416
13	HARYANA	66252	88344	90144	91260
14	HIMACHAL PRADESH	18120	24144	24636	24660
15	JAMMU & KASHMIR*	73056	81180	90198	94698
16	JHARKHAND	219696	262572	267936	268704
17	KARNATAKA	302532	509832	522768	522888
18	KERALA	88344	117780	120180	120192
19	LAKSHADWEEP	936	984	1008	1008
20	MADHYA PRADESH	442368	589824	625572	625668
21	MAHARASHTRA	563640	626256	695844	730464
22	MANIPUR	21060	23388	24960	24967
23	MEGHALAYA	22884	25428	25944	25944
24	MIZORAM	6012	6672	7416	7800
25	NAGALAND	15084	16752	17088	17100
26	ORISSA	292296	389724	397680	398988
27	PUDUCHERRY	3840	4260	4344	4440
28	PUNJAB	58176	85380	89664	90132
29	RAJASTHAN	371400	495180	505284	508764
30	SIKKIM	4296	5712	6348	6348
31	TAMIL NADU	307560	341724	348696	348696
32	TELANGANA	155436	174480	145404	0
33	TRIPURA	34560	38400	39180	39180
34	UTTAR PRADESH	1168212	1557600	1589388	1590000
35	UTTRAKHAND	31692	35196	35916	36168
36	WEST BENGAL	788868	943332	962580	963528
	TOTAL ALLOCATION	6931872	8685384	8975538	9086858

ANNEXURE-II					
STATE-WISE DETAIL OF UPLIFTMENT/CONSUMPTION FOR THE LAST THREE YEARS AND CURRENT YEAR					
	STATE	2013-14	2014-15	2015-16	2016-17 (April-December)
1	Andhra Pradesh	466087	284880	232046	144075
2	A & N Islands	5730	5624	5754	3684
3	Arunachal Pradesh	11448	11420	10300	6942
4	Assam	327886	327838	321034	218063
5	Bihar	805199	804266	794696	535830
6	Chandigarh	3462	2363	852	0
7	Chhattisgarh	174200	167474	159143	97556
8	Dadra & Nagar Haveli	2280	2040	1836	1261
9	Daman & Diu	840	864	828	408
10	Delhi	10668	0	0	0
11	Goa	5244	5244	5040	2293
12	Gujarat	673125	670469	657030	398446
13	Haryana	88869	89172	70584	31116
14	Himachal Pradesh	24593	24570	24091	14492
15	Jammu & Kashmir	94019	86365	80072	47093
16	Jharkhand	266808	267307	260462	170186
17	Karnataka	522440	504339	484243	222855
18	Kerala	120189	120179	117743	71436
19	Lakshadweep	1008	1008	984	540
20	Madhya Pradesh	617945	587181	580150	344478
21	Maharashtra	730113	695555	613998	388682
22	Manipur	24963	24840	23320	13762
23	Meghalaya	25943	25932	25380	17138
24	Mizoram	7788	7416	6636	4548
25	Nagaland	17076	17088	16752	6907
26	Odisha	397530	396116	385081	227233
27	Puducherry	4416	4248	4200	2892
28	Punjab	86062	88720	83247	57521
29	Rajasthan	500235	497128	481539	291206
30	Sikkim	6345	6348	5712	3470
31	Tamil Nadu	348698	348683	341723	232944
32	Telengana	0	182422	170064	101041
33	Tripura	39179	39180	38400	25518
34	Uttar Pradesh	1588311	1585487	1556673	944693
35	Uttarakhand	35782	35705	35019	23614
36	West Bengal	961771	960881	942126	610739
	ALL INDIA	8996251	8878352	8536757	5262660